NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. Purpose Section Name of the Po

C.A. No.	1.1.140.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.118/BB/ 2017	-	For compliance of office objections raised by registry		Gupshup D Technology India Pvt. Ltd. Vs Z.N. Retail Pvt. Ltd.	

NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Phil 8884141979 (PANINDIA LEGAL)	Coupshup Technologies	Thy
2.	B. Shanning Ana	nelli 2:N Refail ORDER	Cs. B. Garable.

Counsel for Petitioner is Present. He requested time to comply the objections. PCS for Respondent is present. List it on 30/11/2017.

Member (T)

Member (J)